

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 75 of 2011

Dated: 16th November, 2011

Union of India through Southern Railway

.... Appellant (s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr.

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **7.12.2011**.

COURT MASTER